

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

Greendiamz Biotech Ltd (In Liquidation)

1.	Name of Corporate Debtor	GREENDIAMZ BIOTECH LTD
2.	Date of Incorporation of Corporate Debtor	08/05/2009
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U36990GJ2009PLC056869
5.	Address of the Registered Office And Principal Office (if any) of Corporate Debtor	Setu, Suite 303-4-5, Shilp Cross Road, Off C.G. Road, Navrangpura Ahmedabad GJ 380009 In
6.	Date of closure of Insolvency Resolution Process	27 th June, 2022
7.	Liquidation Commencement Date of Corporate Debtor	28 th June, 2022 (Order uploaded on website of the Hon'ble NCLT on 30 th June, 2022)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	CA Bhavi Shreyans Shah Reg No- IBBI/IPA-001/IP-P00915/2017-18/11521
9.	Address and Email of the Liquidator, as Registered with the Board	C 201, Embassy Appt., Near Ketav Petrol pump, Dr. V. S. Road, Ahmedabad, Gujarat - 380015 Email – ca.bhavishah@gmail.com
10.	Address and Email to be used for correspondence with the Liquidator	9 B, Vardan Complex, Nr. Lakhudi Circle, Navrangpura, Ahmedabad, Gujarat - 380014 Email – ipbhavishah@gmail.com
11.	Last Date for Submission of Claims	27 th July, 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Greendiamz Biotech Ltd on 28th June, 2022 (Order uploaded on website of the Hon'ble NCLT on 30th June, 2022)

The stakeholders of Greendiamz Biotech Ltd (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 27th July, 2022 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 01st July, 2022

Place: Ahmedabad

CA Bhavi Shreyans Shah

Liquidator

Reg No- IBBI/IPA-001/IP-P00915/2017-18/11521

